

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **07.11.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. OS 87/2011	19. OS 407/2013
2. OS 105/2014	20. OS 83/2018
3. OS 223/2014	21. OS 169/2018
4. OS 125/2019	22. OS 203/2019
5. OS 265/2019	23. OS 205/2019
	24. OS 329/2019
HEARING	25. OS 14/2020
6. Cr 93/2020 (TSPS)	26. OS 54/2020
7. Crl.Misc 216/2020	27. FDP 6/2018
8. Crl.Misc 217/2020	
9. Crl.Misc 222/2020	ARGUMENTS
10. Crl.Misc 243/2020	28. OS 19/2012
11. OS 347/2019	
12. OS 121/2020	
13. OS 191/2020	
14. OS 223/2020	
15. OS 243/2020	
16. OS 259/2020	
Manjunatha Vs Equitas Small Finance Bank Ltd.	
17. OS 260/2020	
Mehaboob Vs Hassan Sab	
18. OS 261/2020	
Nadeem Pasha Vs Chief Secretary	

Hosakote

Dated: - 06.11.2020

Girish
06/11/2020
Addl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

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CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 07.11.2020 at 2.45 PM

HEARING

1. Crime 68/2020 ANGPS
2. Crl. Misc. 244/2020
3. Crl. Misc. 246/2020
4. Crl. Misc. 249/2020
5. Crl. Misc. 250/2020
6. Crl. Misc. 251/2020
7. Crl. Misc. 252/2020
8. Crl. Misc. 253/2020
9. Crl. Misc. 254/2020
10. PCR 168/2020
11. CC 82/2014
12. CC 205/2018
13. CC 623/2018
14. OS 174/2020
15. OS 210/2020

Hosakote

Dated: -06.11.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

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